

Regarding issues pertaining to management of Covid in Odisha.-laid

KUMARI CHANDRANI MURMU (KEONJHAR): Public hearing plays an important part towards development of local areas where industries and mines are located or about to be set up to address environmental issue. People have their own concerns especially when business and environmental become the point of contention.

During the Covid period, norms were laid down for conducting Public Hearing across the country. There were restrictions on the number of people who attended the hearings. Now the point is whether the norms were followed in Odisha and elsewhere in the country. Did the District Administration along with the Pollution Control Board of Odisha maintain records of the persons who attended the proceedings and whether Covid test certificate was taken from the public. If not, then, there is a possibility of spread of Covid after such hearings. Some doubts have come up from various sections that norms were not followed during the hearings.

Therefore, to negate all suspicions, I urge upon the Hon?ble Minister for Environment, Forests and Climate Change to share the list of those attendees in Public Hearings along with the negative Covid test certificate so that clarity be brought and all speculation be put to rest. I would also like the norms to be shared.